

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47

T.C.P No. 131/(MAH)/2008

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

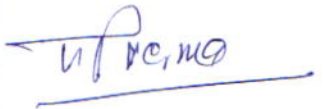
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mr. Sajid Amir Khan
V/s.
M/s. R. F. Properties & Trading Pvt. Ltd.

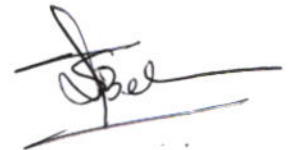
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	V.P. VERMA	Adv. for Respondents	
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	SHRUTI BELANI	Adv. for Petitioner	
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ORDER

TCP 131/397-398/NCLT/MB/MAH/2008

At request of the parties, list this matter on 13.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)